

NOTICE

It is hereby notified for the information of the Advocates, litigants and parties appearing in person that on **06th January, 2021:**

The specially constituted Division Bench comprising of **Hon'ble Shri Justice Dama Seshadri Naidu** and **Hon'ble Smt. Justice M. S. Jawalkar** will take up the matters as per the Cause List notified separately, at **10:30 a.m.**

By Order

**High Court of Bombay at Goa,
Panaji
Date: 05.01.2021**

**(Dinesh R. Shetty)
I/c. Registrar (Judicial)**